

**SCHEDULE-I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF "GRAVITAS HOME SOLUTIONS PRIVATE LIMITED"

1.	NAME OF THE COROPRATE PERSON	GRAVITAS HOME SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	05 th March, 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies, Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999HR2019PTC078929
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	House No-231/SF, Sector 46, Faridabad-121001
6.	LIQUIDATION COMMENCEMENT DATE CORPORATE PERSON	25 th March, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Umesh Singhal REGN. NO- IBBI/IPA-002/IP-N00124/2017-18/10293 Address - Sigma Legal Group 407-408, GD-ITL, Tower, b-08, Netaji Subhash Place, Pitampura, New Delhi-110034 Contact details : 011-47015959, 47015989 E-mail: singhaluk@hotmail.com, gravitasliquidation@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23 rd April, 2022

Notice is hereby given that the **Gravitas Home Solutions Private Limited** has commenced voluntary liquidation w.e.f. 25th March, 2022.

The stakeholders of **Gravitas Home Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before 23rd April, 2022 at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28th March, 2022
Place: New Delhi

UMESH SINGHAL
LIQUIDATOR

